

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 132
CP 32 of 2020

Order under Section 241

IN THE MATTER OF:

Neetaben Prabhubhai Patel
V/s
Nishant Infrastructure Pvt Ltd & Ors

.....Applicant

.....Respondent

Order delivered on ..16/08/2021

Coram:


Madan B. Gosavi, Hon'ble Member(J)
Chockalingam Thirunavukkarasu, Hon'ble Member(T)


PRESENT:

For the Applicant : Mr. Sachin Vasavada, Advocate
For the Respondent : Mr. Arjun Sheth, Advocate

ORDER

The matter stands adjourned for hearing on 25.10.2021.


(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

sapna